

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 18.04.2022 (MONDAY)

COURT –III (VIRTUAL MODE)

03:00 PM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 340 of 2021	Yuvraj Agarwaal & Anr. Vs. Aspek Media Pvt. Ltd.	Aditya Parolia	Atul Verma
2.	Comp. App. (AT) (Ins) No. 341 of 2021	PEC Ltd. Vs. Tathagat Exports Pvt. Ltd.	Gaurang Kanth	
3.	Comp. App. (AT) (Ins) No. 452 of 2021	Mukund Choudhary & Anr. Vs. Subhash Kumar Kundra	Heena George	Honey Satpal-RP Samriddh Bindal

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By order of Hon'ble Chairperson

**-sd/-
Registrar**